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Cr1.A.No. 1096 OF 1999  
ITEM NO.105

COURT NO.11

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 1096 OF 1999

DINESH KUMAR

Appellant (s)

VERSUS

STATE OF M.P.

Respondent(s)

(With office report )

Date: 14/10/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE C.K. THAKKER

For Appellant(s) Mr. Rajeev K. Virmani,Adv.  
Mr. P.N. Puri,Adv.

For Respondent(s) Mr. Siddhartha Dave,Adv.  
Mr. Manu Shrivastav,Adv.  
Mr. Siddhartha Sharma,Adv.  
Ms. Vibha Datta Makhija,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments heard.

Judgment reserved.

(Neena Verma) (Vijay Dhawan)  
Court Master

Court Master